

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 215
IB-267/ND/2020**

**IN THE MATTER OF:
Atul Kumar Srivastava**

...PETITIONER

Vs.

M/s. ILD Millennium Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

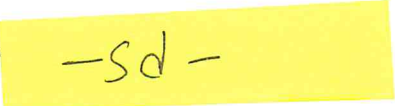
**Order delivered on 07.12.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Operational-creditor :Mr. K.S. Arya, Advocate.

ORDER

Heard the submissions made by the Learned Counsel for the Operational-creditor. At the request of the Learned Counsel for the Operational-creditor, matter is adjourned to 24.12.2020.


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**(V.K. Subburaj)
Member (T)**


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**(P.S.N. Prasad)
Member (J)**